

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Rev. No. 418 of 2020

Samim Ansari		Petitioner
	Versus			
State of Jharkhand		Opp. Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner	: Mr. Rajesh Kumar, Advocate
For the State	: APP

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

05/07.09.2021: Two weeks' time, as a last chance, is allowed for filing surrender certificate.

(Rajesh Kumar, J.)

Ravi/-